

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 177/MP/2019

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Article 12 of the Power Purchase Agreement dated 7.2.2017 executed between JBM Solar Power Maharashtra Private Limited and Solar Energy Corporation of India Limited for seeking approval of Change in Law events dues to enactment of GST Laws.

Petitioner : JBM Solar Power Maharashtra Private Limited

Respondents : Solar Energy Corporation of India Limited and Anr.

Date of Hearing : 22.8.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I. S. Jha, Member

Parties Present : Ms. Poonam Verma, Advocate, JBM Solar
Ms. Aparajita Upadhyay, Advocate, JBM Solar
Shri B. D. Sharma, JBM Solar
Shri Shubham Arya, Advocate, SECI
Ms. Tanya Sareen, Advocate, SECI

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed seeking, inter alia, declaration that the imposition of the Integrated Goods and Services Tax, 2017 is Change in Law event under Article 12 of the PPA. Learned counsel requested the Commission to issue the notice to Respondents.

2. Learned counsel for the Respondent, SECI, accepted the notice and requested for time to file reply to Petition.

3. After hearing the learned counsels for the Petitioner and SECI, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioner to serve the copy of the Petition on the Respondents immediately, if not already served. The Respondents were directed to file their replies, by 13.9.2019, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 27.10.2019. The Commission directed that the due date of filing of replies and rejoinder should be strictly complied with. No extension shall be granted on that account.



5. The Petition shall be listed for hearing in due course for which separate notice shall be issued to the parties.

By order of the Commission

**sd/-
(T.D.Pant)
Deputy Chief (Law)**

